(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) Yes, Sir.

(b) The charge-sheet has been issued for misconduct as defined in CCS (Conduct) Rules, 1964 as applicable to K.V.S. employees. Inquiry & Presenting Officers have already been appointed to conduct the departmental proceedings expeditiously and strictly as per Rules.

Review of Syllabus by NCERT

- 476. SHRI S. RAMACHANDRAN PILLAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have proposed to get school syllabus reviewed by the NCERT and if so, the reasons therefor;
- (b) whether Government are aware of the recommendations of the Yash Pal Committee on measures to reduce the load of the school syllabus; and
- (c) if so, why Government thought it fit to shelve these recommendations and instead engage the NCERT to further review the school syllabus?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) to (c) The NCERT has initiated a process of review of the National Curriculum Framework as a follow-up of the Programme of Action 1992 under the National Policy on Education, 1986 and advice given under the 9th Plan finalised by the Planning Commission. After the receipt of the Report from the Yash Pal Committee the Ministry of Human Resource Development constituted a Committee to consider the recommendations and also a Monitoring Committee under the Chairmanship of Director, NCERT.

Review of the working of National Book Trust

- 477. SHRI BHAGABAN MAJHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have reviewed the working of the National Book Trust of India (NBT);
 - (b) if so, the details thereof;
- (c) whether Government have a proposal to promote the production as well as distribution and sale of National Book Trust books; and
 - (d) if so, the steps taken by Government in that direction?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a) and (b) A review of

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the working of the National Book Trust, India was conducted through the Administrative Staff College of India (ASCI), Hyderabad. The ASCI has concluded the study in August 1999 and the draft study report submitted to the Trust is under its consideration.

- (c) and (d) The NBT has various programmes to promote production as well as distribution and sale of its publications which inter-alia include:
 - 1. a network of its sales representatives, booksellers and agents;
 - 2. the NBT Book Club;
 - 3. the Cottage-NBT Book Counter at Delhi;
 - 4. its participation in book fairs and exhibitions organised by the NBT and by other organisations;
 - 5. the Pustak Parikramas that the NBT organises at various places all over the country; and
 - 6. an extensive and well-phased multilingual publicity campaign on an all India level.

Multiplicity of Officers in KVS

†478. SHRI RAGHAVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in Jammu Divisional Office of Kendriya Vidyalaya Sangathan, two Assistant Commissioners are working on one post and in the Sangathan also, two Vice-Chairmen are working on a single post;
 - (b) if so, the details thereof; and
 - (c) the steps being taken to rectify this situation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL): (a), (b) and (c) The services of the directly recruited Assistant Commissioner of Jammu Region were terminated and another officer was posted in his place. The Hon'ble High Court of J & K has since granted interim stay of the order of termination with the direction that the officer will continue to draw his salary as Assistant Commissioner but would not discharge any function as such. At present only one Vice-Chairman of KVS is functioning. There is a proposal to amend the Rules of the Sangathan for appointment of one Sr. Vice-Chairman in the Sangathan.

[†]Original notice of the Question received in Hindi.